## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CA/23&24/CAA/2018

NAME OF THE PETITIONER(S) : A.D SCHAFFEN PVT LTD

NAME OF THE RESPONDENT(S)

: ANGAYEEAMMAL DEVARAJAN TEX PVT LTD

UNDER SECTION

: 230

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

Sistaice A

REPRESENTATION BY WHOM

HEMA SRINIVASAN

COUNSEL FOR

SUSHMITA UDAYASANKAR

APPLICAN1S

AANCHAL NICHANI

## ORDER

Counsel for the applicant present. Heard. Order is reserved.

-50 r (S VIJAYARAGHAVAN) Member(Technical)

(K ANANTHA PADMANABHA SWAMY) Member(Judicial)

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